# <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO. 371 OF 2017 IN APPEAL NO. 343 OF 2016 & IA NO. 752 of 2016

Dated: 23<sup>rd</sup> August, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

| Balarch Renewable Energy Pvt. I<br>Vs.          | _td. |   | Appellant(s)  |
|---|------|---|---------------|
| Haryana Electricity Regulatory Commission & Anr |      |   | Respondent(s) |
| Counsel for the Appellant(s)                    | :    | Mr. Anand K. Ganesan                          |               |
| Counsel for the Respondent(s)                   | :    | Mr. Nishant Ahlawat for R-1                   |               |
|   |      | Mr. Aditya Singh<br>Mr. Aamir Z. Khan for R-2 |               |

### <u>ORDER</u>

At the request of learned counsel for the appellant, list the application for hearing on <u>30.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd